

Shri Nanda: The action is evident in whatever changes are taking place in prices. As for the steps that are being taken, for example, my hon. colleague here has done something to stabilise the price of wheat.

Shri Tyagi: I wanted to be enlightened on the floor of the House.

Shri Nanda: As I said, the prices of foodgrains have been controlled fairly well.

श्री रामसिंह भाई वर्मा : जिन चीजों की कीमतों को कंट्रोल करने का विचार है, वे चीजें जिन चीजों में पैदा होती हैं, पहले उन पर भी कंट्रोल किया जायेगा ?

Shri Nanda: It is a very relevant question. The reason for the recent rise in prices of some manufactured articles is that there was an increase in the prices of raw materials.

Mr. Speaker: Is there a proposal to control the prices of raw materials also?

Shri Nanda: There are no specific proposals before us.

श्री रामसिंह भाई वर्मा : एक और सवाल में पूछना . . .

Mr. Speaker: Next question.

Shri Hem Barua: May I submit that Q. 1097 be taken up?

Mr. Speaker: He has not written to me about that. Shri Achaw Singh—Absent. We may possibly come to it. Shri Gaikwad—Absent Shri Manay—Absent. Shri Hem Barua.

Tibet Issue before the U.N.O.

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*1097. { **Shri Hem Barua:**
Shri P. C. Borooah:
Shrimati Malmoona Sultan:

the U.N.O. to support the vacation of China from Tibet—a question which is to be discussed in the World Body on a resolution jointly sponsored by some member nations; and

(b) if so, the reaction of the Government of India in this matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) The Government have seen the reported statement of the Dalai Lama.

(b) The Government of India's attitude, to the proposed resolution will be decided as and when the question comes up again before the U.N. General Assembly.

Shri Hem Barua: May I know whether Government consider this occupation of Tibet by China as a normal extension of the Chinese administrative jurisdiction to that area or as a conquest of Tibet by China? If it is the latter, why is it that Government have not been able to make up its mind as yet?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Government has all along considered that Tibet was in the past an autonomous part of the Chinese State. It was a part of it. It had autonomy, but internationally speaking it is part of the Chinese State. That is the basic position. At some periods that autonomous part even had the right and exercised that right to make treaties. Nevertheless, it was a part of the larger Chinese State. From that the various policies of the Government of India flow in relation to this matter.

12 hrs.

Will the **Prime Minister** be pleased to state:

(a) whether the attention of Government has been drawn to the statement made by the Dalai Lama, published on the 10th March, 1961 in newspapers, asking the Members of

Shri Hem Barua: May I draw the attention of the hon. The Prime Minister to his glimpses of World History where he writes categorically that Tibet is independent? And may I know what are the specific grounds for the hon. the Prime Minister to withdraw from that position?

Shri Jawaharlal Nehru: I do not know to what part of my book the hon. Member is referring.

Shri Hem Barua: To page 842.

Shri Jawaharlal Nehru: The hon. Member is referring to my book which is dealing chiefly with other matters, not with Tibet. I do not know in what connection it came up; and if I have made any such remark there it was due to absence of full knowledge.

Shri H. N. Mukerjee: I recall that when the Dalai Lama was given asylum in this country, he had given an assurance to Government that as long as he was on Indian soil he would not take part in propaganda of a political sort. May I know if this kind of statement issued from Indian soil is not contradictory to that understanding, particularly in view of the fact that this might lead to an unnecessary acerbation of this business?

Shri Jawaharlal Nehru: The kind of assurance we asked for was that India should not be made a base for activities outside. But it is rather difficult to draw a line between making a statement about one's views and making it a base for activities. On the whole, in these matters we take a fairly liberal line.

Some Hon. Members rose—

Mr. Speaker: The Question Hour is over.

SHORT NOTICE QUESTION

Modern Satgram Collieries

S.N.Q. 9. Shri Keshava: Will the Minister of Labour and Employment be pleased to state:

(a) whether any open day light murders have been committed by the Communist unruly elements in Modern Satgram Colony between 9th and 12th March, 1961;

(b)....

Shri Tangamani: I protest against the wording of the question. What does he mean by saying "the unruly Communist elements"? And it was admitted in that manner. (*Interruptions*).

Mr. Speaker: Order, order. I must hear them also. I thought the word "unruly" might be there for the reason that he does not make an aspersion that all Communists are unruly; he says there are some Communists.

Shri Indrajit Gupta: There are unruly Congressmen also.

Mr. Speaker: He might have put the word "some" also, that is "some Communist unruly elements". There is no aspersion. There could not be any objection because there is no aspersion against the Communist Party as a whole. There will be unruly elements here and there. That is all that was meant.

Shri H. N. Mukerjee: I know, Sir, that this question passed through your scrutiny. I know also that it is the usual convention, when anything is said about people who might stand trial under the law, to use the adjective "alleged". If you say "alleged Communist assailment" or *** I can understand. But without the word "alleged", for a question to be asked in this manner. (*Interruptions*)

Mr. Speaker: Order, order.

Shri Tyagi: Sir, on a point of order. We are sister parties, after all. It does not look well that he should be calling ***. This is not the language to be used in Parliament. I would protest very humbly. I have never called Communists by any word. It is not fair that he should say ***.

Shri Prabhat Kar: We will pay you back in your own coin.

Shri T. B. Vittal Rao: This is a short notice question. . .

***Expunged as ordered by the chair.